

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10172 of 2013

(Arising out of OIO-30-31-COMMR-AKG-AHD-II-2012 dated 12/11/2012 passed by
Commissioner of Central Excise and Service Tax-AHMEDABAD-II)

Chirag Auto Industries

.....Appellant

Shop No.2, Plot No.71,
Aman Society, Kalawad Road, Jamnagar, Gujarat

VERSUS

C.C.E.-Ahmedabad-ii

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

APPEARANCE:

None appeared for the Appellant

Shri. R P Parekh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 19.09.2022
DATE OF DECISION: 19.09.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 955 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul